

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-101

IA-5128/2020

In

IB-22(ND)/2018

IN THE MATTER OF:

Oriental Bank of Commerce

Vs.

M/s. Shekhar Resorts Ltd. & Ors.

....FINANCIAL CREDITOR

....RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 12.02.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC

: Mr. Abhishek Garg, Advocate for Successful RA,
Mr. Abhishek Anand, Mr. Kunal Godhwani,
Mr. Viren Sharma, Advocates

For the Respondent

: Mr. Vishwendra Verma, Advocate

ORDER


IA-5128/2020:-

Counsels for both the sides are present. It is stated that reply has already been filed but the same has not been uploaded on the DMS portal. The Registry is directed to upload the same. The Counsel for the Applicant is directed to file rejoinder, if any.

List the matter on 10.03.2021.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)